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| 1. | Smt. Indira Kumari       | — | 2nd August to 26th August, 1983   |
| 2. | Shri A.M. Velu           | — | 10th August to 26th August, 1983  |
| 3. | Shri Bapusaheb Parulakar | — | 25th July to 26th August, 1983  |
| 4. | Shri Qazi Saleem         | — | 21st August to 26th August, 1983<br>15th November to 22nd November and 1st December to 22nd December, 1983. |
| 5. | Km. Kamla Kumari         | — | 15th November to 22nd November and 1st December to 22nd December, 1983.                                     |

Is it the pleasures of the House that leave as recommended by the Committee may be granted ?

SOME HON. MEMBERS : Yes.

MR-SPEAKER : The leave is granted The Members will be informed accordingly.

(Interruptions)

अध्यक्ष महोदय : कभी अबल की बात भी किया करो। हर वक्त शोर किया करते हो। कल नाम था। आये नहीं, आज आ गये शोर करने के लिये... (श्रवणान) कोई भी प्रधान मंत्री होगा उनकी रक्षा की जायगी। ऊल जलूल बात क्यों करते हो। यहां यह बात करने वाली नहीं है।

12.06 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

#### HUNDRED AND SEVENTY-SECOND AND HUNDRED AND SEVENTY-THIRD REPORT

SHRI SUNIL MAITRA (Calcutta North East): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Hundred and Seventy-second Report relating to Ministry of External

Affairs on action taken by Government on the recommendations contained in the Hundred and sixteenth Report of the Committee regarding Purchase Operations of of the Supply-wing in the High Commission of India, London.

- (2) Hundred and Seventy-third Report relating to Ministry of Rural Development on action taken by Government on the recommendations contained in the Ninetieth Report of the Committee regarding Food for work Programme.

12.07 hrs.

#### ESTIMATES COMMITTEE

#### FIFTY-SEVENTH AND FIFTY EIGHT REPORT AND MINUTES

SHRI TRIDIB CHAUDHURY (Bengal): I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :-

- (i) Fifty-seventh Report on the Ministry of Railways Transportation of perishable commodities by Railways and Minutes of the sittings of the Committee relating thereto.
- (ii) Fifty-eight Report on the Ministry of Finance-Re-structuring of Demands for Grants Nos.

54 and 55 of the Ministry of Home Affairs and Minutes of the sittings of the Committee relating thereto.

tion of the Government in regard thereto."

12.08 hrs.

**COMMITTEE ON SUBORDINATE LEGISLATION**

**TWENTY-FOURTH REPORT**

**SHRI R.S. SPARROW** (Jullundur) : I beg to present the Twenty-fourth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.08-1/2 hrs.

**COMMITTEE ON PETITIONS**

**FIFTEENTH REPORT**

**SHRI BANWARI LAL BAIRWA** (Tonk) : I beg to present the Fifteenth Report (Hindi and English versions) of the Committee on Petitions.

12.09 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**REPORTED EN MASSE RESIGNATION BY SCIENTISTS, DAIRY PROFESSIONALS AND OTHER OFFICIALS OF THE NATIONAL DAIRY DEVELOPMENT BOARD.**

**SHRI CHINTAMANI PANIGRAHI** (Bhubaneswar) : I call the attention of the Minister of Agriculture to the following matter of urgent public importance and request that he may make a statement thereon :

"The reported EN MASSE resignation by the officers of National Dairy Development Board and the reac-

**THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH)** : Sir, a number of officers of National Dairy Development Board submitted their resignations to the Secretary, National Dairy Development Board on December 13, 1983 who forwarded these resignations along with his own on 14th December, 1983 to the Chairman, National Dairy Development Board. These resignations were as a reaction to the reply given by the Government in response to the Unstarred Question No. 1339 on 2-12-1983 in Rajya Sabha. On December 17, 1983, the Chairman, National Dairy Development Board, Dr. Kurien wrote to Secretary, National Dairy Development Board, declining to accept their resignations and asking him to advise the officers not to press the matter any further. Secretary, National Dairy Development Board, has brought the Chairman's letter to the notice of the officers and requested them to continue with their work.

The Government have, on more than one occasion, stated in Parliament that the National Dairy Development Board have done good work in connection with the dairy development programmes included in our Five Year Plans and Government has been giving full support to the Indian Dairy Corporation/National Dairy Development Board in their implementation. The decision to evaluate the working of Indian Dairy Corporation/National Dairy Development Board referred to in the reply to the above mentioned Unstarred Question on December 2, 1983 is intended to assess the achievements of the programme and to improve its implementation by suggesting measures to remove any shortcomings and bottlenecks in the course of its implementation. An evaluation with similar objective had been done with regard to Operation Flood I.

I need hardly say that the evaluation will be objective and impartial and there should be no room for any misunderstanding or misgiving on this account. The decision to evaluate the programme had been taken before the publication of the article in the Illustrated Weekly of India and had nothing to do with it.